

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4165  
TO BE ANSWERED ON 20.12.2024**

**ALLOWANCES FOR MEDICAL OFFICERS**

†4165. SHRI SANJAY HARIBHAU JADHAV:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether various allowances are given to medical officers of academic, non-academic, public health sub-cadres and other general duty medical officers as per the recommendations of the Seventh Central Pay Commission, if so, the details thereof;
- (b) whether the said allowances are not being given to health/medical officers serving in many autonomous bodies and many universities like Jawaharlal Nehru University, if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any complaint/representation in this regard;
- (d) if so, the current status thereof; and
- (e) the steps taken/being taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (e): The doctors belonging to the 04 sub-cadres of Central Health Service (CHS) namely Teaching, Non-Teaching, Public Health and General Duty Medical Officers are availing various allowances such as House Rent Allowance, Dearness Allowance, Transport Allowance, Children Education Allowance, Annual Allowance, Post Graduate Allowance, Conveyance Allowance, Non-Practicing Allowance etc. as per recommendation of Seventh Central Pay Commission and approval of Government. Autonomous bodies under the Ministry of Health and Family Welfare grant allowances as per applicable rules. Representations/ complaints whenever received, are promptly replied to.

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